
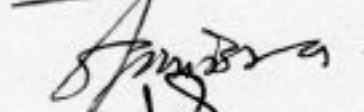



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	R.P	
2.	O.P. MISTRA	Advocate	for IFCI Ltd.	
3.	Dinker Singh	Adv	f Arcel	

CP No. 10/2010

Parties are represented by their respective counsels.

Advocate Ms. Naliny informed that there is some medical emergency in the family of the arguing counsel Sh. Arun Saxena. Hence he is not able to appear today in the present matter.

Hence the matter is adjourned to 4th June, 2019.

Dated: 13.05.2019



SAROJ RAJWARE,
MEMBER (T)



H.P. CHATURVEDI,
MEMBER (J)

Typed by:
Shubham Kr. Singh
(PS)